## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CAA 54 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE COMPANY:

IMA Pvt. Ltd. And M/s Skyroof Builders Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Udayaditya Banerjee, Advocate for the Petitioner

Mr. C. Balooni, Company Prosecutor for RD(NR), Delhi Ms. Prabhanu Gutpa, Proxy Counsel for OL

## ORDER

On the last date of hearing, Ld. Prosecutor appearing for OL had prayed for some time to file her objection/reply. None has been filed, neither is any one present on behalf of the OL. Notice be issued to the OL for 11th October, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)